

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No. 108 – IA/52(AHM)2024
In
C.P. (IB)/205(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s.
Shirish Patel

.....Applicant

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Bharti Nawlani, Advocate
For the Respondent : Ex-parte

ORDER
(Hybrid Mode)

Ld. Counsel Ms. Bharti Nawlani appears for applicant and is not in proper uniform through Virtual mode.

Re-list on 23.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)